

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 574
ANSWERED ON 03/02/2026**

DEVELOPMENT OF ROADS IN SHIRDI

574. Shri BausahebRajaramWakchaure:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the road passing through RanjangaonDeshmukh sub-centreTalegaon Road in ShirdiLokSabha Constituency (Ahmednagar District) has been a part of the historic Yeola Marg and is still an important link connecting 11 villages;**
- (b) whether after the development of Kopargaon-Sangamner road this route has been neglected due to which the road has become very dilapidated and accidents are taking place continuously;**
- (c) whether the Ministry is aware that a large number of Shirdi-bound pilgrims and heavy vehicles ply on this route which is increasing the pressure and damage on the road;**
- (d) if so, whether the Ministry would take immediate action for improvement and reconstruction of this road by including it in the Pradhan Mantri Gram SadakYojana (PMGSY) so as to strengthen regional connectivity, security and economic activities and the steps taken to allocate funds for their development and maintenance; and**
- (e) if so, the steps taken by the Government so far to ensure early development of these roads and benefits from a religious-tourism point of view along with the further plan in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (e): As reported by the State of Maharashtra, the road passing through RanjangaonDeshmukh sub-centerTalegaon Road in ShirdiLokSabha Constituency (Ahmednagar District) is non-planned road and therefore, it has not been included in the core network of

Pradhan Mantri Gram Sadak Yojana (PMGSY). The villages (habitations) located along this road are already connected by all-weather road Sangamner to Kopargaon (via RanjangaonDeshmukh Road). Therefore, as per the guidelines of PMGSY IV, the road does not qualify for inclusion under the scheme.

Rural roads is a State Subject. Maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds are to be provided by the State Government. Maintenance of roads beyond 5 years is also to be done by the State Government.
